

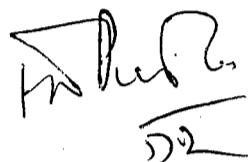
Date : 15.11.1983.

(7)

Mr. M.M. Sudame, for the applicant. Mr. J.I. Hirwani, Assistant Director(Staff), from G.M. Telecoms., Bombay is present on behalf of the respondents. He says that the reply is not yet ready and requests to grant some more time to file the same. Mr. Sudame has no objection.

Adjourned to 19th January 1989 for directions.

No notice to either side.


Mr. Sudame
DD

Date : 19.1.1989.

Neither the applicant nor his Advocate is present. Mr. J.I. Hirwani, Assistant Director, from Chief General Manager Telecoms Office, Bombay is present on behalf of the respondents. He says that the reply is under preparation and requests to grant some more time to file the same.

Adjourned to 27th March 1989 for reply and further directions.

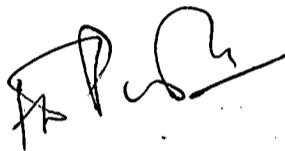

Mr. Sudame

(3)

Date: 27.3.1989.

Mr. M.M. Sudame, for the applicant. Mr. V.S. Masurkar, for the respondents, who has filed his note of appearance. He has filed the reply today on behalf of the respondents which is taken on record and has undertaken to serve a copy of the same on the applicant directly as Mr. Sudame says that the same may be sent to the applicant and filed a proof of service of reply in the Office. Thus the matter is ready for hearing. Place on Sine-die list.

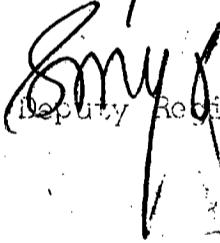
At the time of fixing the date of hearing notice may be issued to the applicant and also to the respondent.



Per Tribunal

10/5/89

As per direction of the Hon'ble Vice Chairman dated 22.1.93, the matter is taken out from Sine-die list. Fixed for final hearing on 14/9/93. Issue notices to the parties as per order dated 27/3/89.


Deputy Registrar

Notices are issued
to applicant & respondent

26-5-93

MD

Notice dtd. 26-5-93
be issued to Applicant
seal back inserter
under posted stamp
"Left."



OA. NO. 584/88

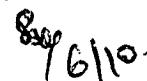
Dated: 13.9.93

Shri Lokhande for Shri M.M. Sudame for the applicant states that he has no instructions. The OA. is dismissed in default of appearance of the applicant. None for the respondents.


Usha Savarkar
(USHA SAVARA)
M (A)


(M.S. DESHPANDE)-
V.C.

dt 13/9/93
order/Judgement despatched
to Applicant/Respondent(s)
on 29/9/93


8/6/93